

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.07.2019.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: U/s 9 of IBC Code, 2016

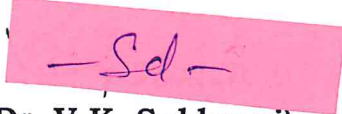
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

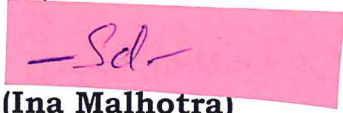
Present:

Mr. Arjun Agarwal, Advocate for the Petitioner
Mr. Anjali Sharma, Mr. Shashwat Bhardawaj,
Advocates for the IRP

ORDER

The progress report, though stated to have been filed, is not on record. List
this case as and when further reports are filed.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**